

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-2417/96
MA-2360/96

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, MEMBER(A)

New Delhi this the 14th day of November, 1996.

S/Shri

1. Mohinder Singh, s/o Chandgi Ram
2. Hari Krishan, s/o Keshwa Nand
3. Muni Lal Sharma, s/o Dhaneshwari Prasad
4. Nand Kishore, s/o Dharam Chand
5. Chhotey Lal, s/o Kedar Nath
6. Kali Charan, s/o Munshi Lal
7. Ram Ugresh, s/o Ram Jit
8. Kamlesh Kumari, d/o Pooran
9. Shyam Sunder, s/o Chuni Lal
10. Kanwar Pal Singh, s/o Bain Singh
11. Shiv Bahadur, s/o Ram Pher
12. Piara Lal, s/o Hans Raj
13. Narinder Kumar, s/o Hori Lal
14. Rajinder Kumar, s/o Lorinda Ram
15. Ganesh Dutt, s/o Amarnath
16. Yash Pal, s/o Madan Lal
17. Hari Singh, s/o Ram Chander
18. Satya Pal, s/o Nihal Chand
19. Kamaljit Singh, s/o Preetam Singh
20. Shiv Shankar P.V., s/o Valutha Kunjee
21. Som Raj, s/o Lachman
22. Vinod Kumar, s/o Muni Lal
23. Ram Kumar, s/o Chander
24. Prem Chand, s/o Jaishi Ram
25. Manohar Lal, s/o Bhagwan Dass
26. Dhanesh Kumar, s/o Manishwar Lal
27. Ram Lal, s/o Anant Ram Sharma
28. Om Kumar, s/o Mem Chand
29. Chedi Lal, s/o Ram Nath
30. Manohar Lal, s/o Bansi Lal
31. Ashwani Kumar, s/o Manohar Lal
32. Surinder Mohan, s/o Bal Kishan
33. Udai Singh, s/o Bishan Singh
34. Tulsi Ram, s/o Ram Naresh
35. Chand Kumar, s/o Nand Kishore
36. Darshan Singh, s/o Prem Singh
37. Sushil Kumar, s/o Gulchaman
38. Ramesh Chander, s/o Bhopal Singh
39. Ravi Shankar, s/o Madan Lal
40. Bhagwan Das, s/o Daulat Ram
41. Suresh Kumar, s/o Tek Chand
42. Jamna Das, s/o Lehna Ram
43. Ramesh Chand, s/o Mool Chand
44. Harphool Singh, s/o Sunda Ram
45. Sita Ram, s/o Nohri
46. Jawahr Lal, s/o Mata Din
47. Fateh Singh, s/o Ram Parshadh
48. Raja Ram, s/o Shankar
49. Ramesh Kumar, s/o Chothu Ram
50. Mohan Lal, s/o Ram Pher
51. Jagan Nath, s/o Ram Ajar
52. Moti Lal, s/o Lahori
53. Kalu Ram, s/o Shyam Kumar

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- 54. Tota Ram, s/o Shiv Charan
 - 55. Hari Kishan, s/o Devi Parshad
 - 56. Ram Sunder, s/o Prahlad
 - 57. Jai Bhagwan, s/o Partap Singh
 - 58. Baikunt Lal, s/o Abhay Lal
 - 59. Janak Raj, s/o Bachhattar Singh .. Applicants
- (all working as Senior Clerk in Northern Railway under the control of General Manager, Northern Railway, Baroda House, New Delhi)

(through Shri Romesh Gautam, advocate)

versus

- 1. Union of India, through
The General Manager
Northern Railway, Baroda House
New Delhi
- 2. The Dy. Controller of Stores .. Respondents
Northern Railway General Stores
Shakurbasti, New Delhi

The application having been heard on 14.11.1996 the Tribunal on the same day delivered the following:

ORDER

Chettur Sankaran Nair(J), Chairman

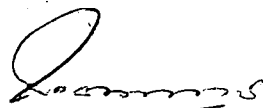
Applicants who are Senior Clerks in the Railways seek a direction to respondents to grant them 'due seniority' with effect from the date of their 'ad hoc appointment' in Class-III post. Consequential and ancillary reliefs are also prayed for. We do not propose to issue a direction as prayed for. However, respondent, General Manager, Northern Railway will examine the grievances of applicants and pass a speaking order thereon. We permit applicants to make a fresh comprehensive representation (to save the trouble to trace an old representation). If such a representation is received, respondent General Manager will consider the same, pass a speaking order thereon within four months from the date of receipt of the representation and communicate the decision to applicants.

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2. Applicants will produce a copy of this order and a copy of the original application before respondent, General Manager who will acknowledge the same. Thereafter applicants will lodge the acknowledgment in the Registry of this Tribunal and it will form part of the record.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated, the 14th day of November, 1996.



(S.P. Biswas)
Member(A)



(Chettur Sankaran Nair(J))
Chairman

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